

FORM FC –2
[See rule 7(1)]

**The Secretary to the Government of India,
Ministry of Home Affairs,
FCRA Wing / Foreigners Division,
“NDCC-II Building”,
Jai Singh Road, OFF Parliament Street,
New Delhi – 110001.**

Subject: Application for seeking prior permission of the Central Government to accept foreign hospitality:

[**Note:** For foreign hospitality availed in case of emergent medical aid situation, intimation to be given on plain paper to the Secretary, Ministry of Home Affairs at the address mentioned in FORM FC-2, within sixty days of such receipt of foreign hospitality.]

1. Name in full (block letters):
2. Date of Birth:
3. Name of father/husband:
4. Present address:
5. Permanent address:
6. Passport particulars (*if already in possession*):
7. Status: -
 - (a) Member of Legislature:
 - (b) Office bearer of a political party:
 - (c) Judge of Supreme Court/High Court:
 - (d) Government servant:
 - (e) Employee of a Company/Corporation:
 - (f) Any other person or class of persons not specified in section 6
8. Names of countries/places to be visited with duration of stay:
9. The countries and places where foreign hospitality is to be accepted:
10. Duration and purpose of visit to the country(s)/place(s) mentioned in Column 9 with specific dates:
11. Particulars of host(s): -
 - (a) If an individual, his personal particulars including name, present address, permanent address, nationality, profession:
 - (b) If an Organisation/Institution/Association/Trust/ Foundation/Trade Union etc., full particulars thereof including –
 - (i) Full name and complete address:
 - (ii) Address of Head office/Principal office:
 - (iii) Aims and Objects:
 - (iv) Particulars of important office bearers:

12. [@]Full particulars, as in Column 11(a) and (b) of the foreign source, in case the actual source extending the hospitality is located in a country other than actually proposed to be visited:

13. Nature and duration of foreign hospitality* proposed to be accepted with specific dates and with specific details:

14. Nature of connection/dealing with the host and/or foreign source extending the hospitality:

15. Approximate expenditure to be incurred on hospitality:

16. Any other information of significance which the applicant may like to furnish:

DECLARATION

I hereby declare that the above particulars furnished by me are true and correct.

Place:

Date:

Signature of the applicant
(Name, *in block letters*)

[@] Delete if not applicable.